

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are hereby made, in official exigency, with immediate effect:-

Sl. No.	Name of Sr. PA/PA	From	To
1.	Ms. Archana Kapoor EC : 69992293	Sr.PA in the Vacant Court, District Judge (Commercial Court)-01, South District, Saket Courts, Delhi.	Sr.PA in the court of Sh. Prem Kumar Barthwal Principal Judge, Family Court, Shahdara, Karkardooma, Delhi. <i>(In diverted Capacity)</i>
2.	Sh. Anil Kumar EC : 67955300	PA in the Vacant Court, District Judge (Commercial Court)-01, West District, Tis Hazari Courts, Delhi.	PA in the court of Sh. Dinesh Bhatt, Principal Judge, Family Courts, North-West, Rohini, Delhi. <i>(In diverted Capacity)</i>
3.	Sh. Gulshan Popli EC : 3268	Sr. PA in the Vacant Court, District Judge (Commercial Court)-01, East District, Karkardooma Courts, Delhi.	Sr. PA in the court of Sh. Sanjay Sharma- I, Principal Judge, Family Courts, North-East, Karkardooma Courts, Delhi. <i>(In diverted Capacity)</i>
4.	Sh. Amit Chaurasia EC : 3044	PA in the court of Sh. Sanjay Sharma-I Principal Judge, Family Courts, North-East, Karkardooma Courts, Delhi. <i>(In diverted Capacity)</i>	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi

Note:- 1. All the above-mentioned Sr. PAs / PAs are hereby stand relieved from their respective place of posting & further directed to join duty at their transferee stations forthwith.

2. Non-compliance of the transfer & posting order/immediately proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.

NK 27/10/23

(NAROTTAM KAUSHAL)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI

No. 84437-463 /Admn-I/P & T/HQs/2023

Dated, Delhi the 27 7 OCT 2023

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge, West, South, East, Delhi/New Delhi
2. The Principal Judge, Family Court (HQ), Dwarka, New Delhi.
3. The Officer In-charges, Accounts Branch, Central, West, South, East, Delhi/New Delhi
4. The Personal Office of the undersigned.
5. The Officers/Readers of the Vacant Courts/Officials concerned.
6. The Sr. A.O (Judl.) / A.O.(Judl.), Administration Branch, Central, West, South, East, Delhi/New Delhi
7. The Dealing Official, Personal File, Administration Branch-I, Central District, Tis Hazari Courts, Delhi.
8. The Dealing Official, Leave Section, Room No. 114, Central District, Tis Hazari Courts, Delhi.
9. The Dealing Official, ACR Cell, Central District, Tis Hazari Courts, Delhi.
10. The Dealing official, Layers, Computer Branch, Central District, Tis Hazari Courts, Delhi.
11. The Web-site Committee, Tis Hazari Courts, Delhi.

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